

फुट ओवर ब्रिज का निर्माण किया जाना अत्यंत आवश्यक है, जिससे नेशनल हाईवे-19 पर हो रही दुर्घटनाएं कम होंगी और जनपदवासियों को राहत मिलेगी, धन्यवाद।

MR. CHAIRMAN: The hon. Member, Shri Maharaja Sanajaoba Leishemba (Manipur), associated himself with the Zero Hour matter raised by the hon. Member, Shrimati Darshana Singh.

Now, Shri Raghav Chadda.

### Need for reducing the age for contesting elections in India

**श्री राघव चड्ढा (पंजाब):** सर, आज मैं जिस मुद्दे पर बोलने के लिए खड़ा हुआ हूं, वह मेरे दिल के बड़े करीब है। It pertains to participation of youth in Indian politics.

**श्री सभापति:** क्या आप इससे भी पहले आना चाहते थे?

**श्री राघव चड्ढा:** सर, मैं बताता हूं कि मैं यह मुद्दा क्यों उठा रहा हूं। सर, भारत देश इस दुनिया के सबसे युवा देशों में आता है, We are one of the youngest countries in the world. हमारे देश की औसत उम्र मात्र 29 साल है, हमारे देश की 65 प्रतिशत आबादी 35 साल से कम आयु की है, हमारे देश की आधी आबादी, 50 प्रतिशत से ज्यादा आबादी 25 साल से कम आयु की है, लेकिन क्या हमारे नेतागण और हमारे चुने हुए प्रतिनिधि भी इतने युवा हैं, यह सवाल मैं आज आपके सामने रखना चाहता हूं।

सर, आपको जानकर अचम्भा होगा कि जब देश आज़ाद हुआ, पहली बार लोक सभा का चुनाव हुआ, जब इस देश की पहली लोक सभा चुनी गई थी, तब उस लोक सभा में 26 प्रतिशत लोग 40 साल के कम आयु के थे और अभी 70वीं लोक सभा - जो दो-ढाई महीने पहले समाप्त हुई - उस लोक सभा में मात्र 12 प्रतिशत लोग 40 साल से कम आयु के थे। जैसे-जैसे देश जवान हो रहा है, हमारे चुने हुए प्रतिनिधि उस जवानी से काफी दूर होते जा रहे हैं। We are a young country with old politicians. We must aspire to become a young country with young politicians. सर, यह क्यों हो रहा है? यह इसलिए हो रहा है, क्योंकि politics is considered to be a bad profession. जब बच्चा बड़ा होता है, तो मां-बाप कहते हैं कि बेटा, बड़े होकर डॉक्टर बनना, इंजीनियर बनना, स्पोर्ट्स पर्सन बनना, साइंटिस्ट बनना, चार्टर्ड अकाउन्टेंट बनना, कोई यह नहीं कहता कि बड़े होकर नेता बनना, राजनीति में जाना, तो मुझे लगता है कि आज हमें युवाओं को incentivise करने की ज़रूरत है, ताकि वे भारत की मुख्य धारा की राजनीति में आएं। इसके लिए मैं ये सुझाव लाया हूं और मेरा आपके माध्यम से भारत सरकार से यह निवेदन है कि इस देश में चुनाव लड़ने की उम्र 25 साल है, लोक सभा का चुनाव हो या विधान सभा का चुनाव हो, वह चुनाव लड़ने के लिए आपकी उम्र कम से कम 25 साल होनी चाहिए। मैं आपके माध्यम से सरकार से निवेदन करना चाहता हूं कि सरकार उस उम्र को 25 से घटाकर 21

साल करे और 21 साल का युवा हमारी मुख्य धारा की राजनीति में अगर आना चाहता है, चुनाव लड़ना चाहता है, तो उसे अनुमति मिलनी चाहिए।

MR. CHAIRMAN: You made your point.

**श्री राघव चड्ढा:** सर, जब देश का युवा 18 साल की उम्र में वोट डाल कर अपनी सरकार चुन सकता है, देश का भविष्य चुन सकता है, तो 21 साल की उम्र में चुनाव भी जरूर लड़ सकता है।

MR. CHAIRMAN: I want to take up one more matter.

**श्री राघव चड्ढा:** सर, मैं आखिरी बात यह कहना चाहता हूँ कि ...(व्यवधान)...

MR. CHAIRMAN: The following hon. Members associated themselves with the Zero Hour matter raised by the hon. Member, Shri Raghav Chadha: Ms. Dola Sen (West Bengal), Shri P. Wilson (Tamil Nadu), Shrimati Jaya Amitabh Bachchan (Uttar Pradesh), Dr. Ashok Kumar Mittal (Punjab) and Shri Anil Kumar Yadav Mandadi (Telangana).

Now, Shri Tiruchi Siva; Demand to safeguard gig and platform workers from exploitative practices. ...(*Interruptions*)... I want to take up one more.

SHRI TIRUCHI SIVA (Tamil Nadu) : Sir, mine is a very important issue. I will renew the notice. Please allow it for tomorrow. In one minute, I cannot do it. It is a very important issue.

MR. CHAIRMAN: You can read the subject.

SHRI TIRUCHI SIVA: No, Sir, kindly allow me tomorrow. I will renew the notice.

MR. CHAIRMAN: Okay. This will be taken up tomorrow as a first item.

SHRI KESRIDEVSINH JHALA: Sir, question...

MR. CHAIRMAN: Still 35 seconds are there. Someone may raise a point of order, it has to be known. ...(*Interruptions*)... I tried to expedite so that you could make your point. I can tell you that the contribution of the House is going up very decorously.

This is a good practice. We must maintain it. This will take us a long way. A good point was raised by Shri Pramod Tiwari in a very decorous manner.

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**12.00 Noon**

### **ORAL ANSWERS TO QUESTIONS**

MR. CHAIRMAN: Now, Question Hour.

#### **Measures for control of population of wild animals**

\*106. SHRI KESRIDEVSINH JHALA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the population of four species of wild animals, viz., elephants, monkeys, street dogs and nilgai is increasing rapidly in the country, if so, the details thereof;
- (b) whether Government has initiated any project to take preventive contraceptive measures animal-wise, for population management of the afore-cited four species;
- (c) if so, the details of such project, including cost and expenditure involved; and
- (d) if not, the reasons therefor?

THE MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV: (a) to (d) A statement is laid on the table of the House.

#### **Statement**

(a) Elephant, Nilgai and several species of Monkeys are protected under the Wild Life (Protection) Act, 1972. The conservation efforts taken over the years have led to an increase in the population of several species of wild animals. Periodic population estimation of flagship species like Asian Elephant, Tiger, Leopard and Asiatic Lion are being undertaken. The details of population assessment of Asian Elephant are as follows:

Year	2007	2012	2017
Asian Elephant (Population/ Population	27,669-	29,391-30,711	29,964